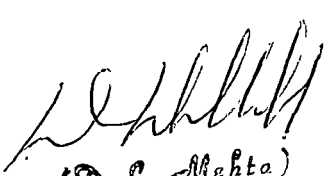
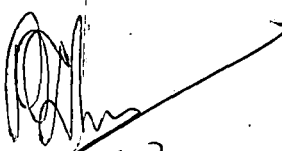


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

CP. GA/TAMP. No. 81/1993 (in TA. 6/0/86)
 J.K. Pareek Versus U.O. & Ors. (S.K. Parthasarathy
 D.S. New Delhi)

Date of Order	Orders
	This is a C.P. (in TA. No. 6/0/86) for non implementation of Judgement dated 1-3-88 (passed by Hon'ble Bench Tribunal, Jodhpur Bench). It is in order (except limitation, which will be considered by Hon'ble Tribunal). SO (J) 21/14/93 13/10
14.10.93 TA. No. 6/0/86 ccl Jodhpur. 14/10 Encl sent to the app. p. 7502 as per 26.10.93	Mr. R. Gupta - Counsel for the applicant Register & Put up in Court for admission on 15.10.93 on TA 6/0/86 REGISTRAR C.A.T., JAIPUR 15.10.93 Sh. Ajay Rastogi counsel for the petitioner The learned counsel for the petitioner seeks permission to withdraw this Contempt Petition with permission to file afresh at the Jodhpur Bench. Prayer is accepted. The C.P. is dismissed as withdrawn with liberty to file afresh at the Jodhpur Bench.  (D.P. Mehta) Vice-Chairman  (P.P. Prasad) Member (A)